# CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

No.M.A.97 of 2003 M.A.98 of 2003 Arising out of O.A.563 of 1991

Date: 23.04.2008

Present: Hon'ble Mr. K.V. Sachidanandan, Vice-Chairman

Hon'ble Mr. Champak Chatterji, Administrative Member

## NRIPENDRA NATH SAHA & ANR.

VS.

#### UNION OF INDIA & OTHERS

For the applicants

: None

For the respondents

: Ms. U. Bhattacharjee, counsel

## ORDER

### Per Mr. K.V. Sachidanandan, V.C.

M.A.No.97 of 2003 is an application for restoration of the O.A.No.563 of 1991 which was dismissed for default on 17.01.2003. M.A.No.98 of 2003 has been filed for condonation of delay in filing the application for restoration.

2. It appears that earlier also this O.A. was dismissed and restored. In this proceeding also on several occasions such as on 24.05.2007, 11.07.2007, 21.11.2007 and on 4.12.2007 none appeared for the applicant. Today also none is present for the applicant. Therefore, we have no other alternative but to dismiss the M.A. for restoration. Accordingly the M.A.No.97 of 2003 is dismissed. Consequently the M.A.No.98/2003 also stands dismissed. No order as to cost.

MEMBER(A)

VICE-CHAIRMAN